

To,

1. Sri Vivek Kumar, S.D.J.M.-cum-Judge I/c., Bokaro
2. Sri Sanjit Kumar Chandra, S.D.J.M.-cum-Addl. Civil Judge (Jr. Div.), Bokaro (Berma at Tenughat)
3. Sri Shivam Chaurasia, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c.-cum-P.M., J.J. Board, Chaibasa
4. Sri Milan Kumar, S.D.J.M.-cum-Addl. Civil Judge (Jr. Div.), Chaibasa (Porahat)
5. Sri Ravi Shanker Pandey, S.D.J.M.-cum-Judge I/c., Chatra
6. Sri Alok Marandi, Civil Judge (Jr. Div.)-cum-P.M., J.J. Board, Chatra
7. Sri Safdar Ali Naiyar, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Judge I/c., Daltonganj
8. Sri Rajendra Prasad, Addl. Civil Judge (Jr. Div.)-cum-J.M., Daltonganj
9. Sri Deepak Kumar, S.D.J.M., Daltonganj
10. Ms. Tanvee, S.D.J.M., Deoghar
11. Sri Manish Manikant Pradhan, Judge I/c.-cum-J.M., Deoghar
12. Sri Ravi Narayan, S.D.J.M., Deoghar (Madhupur)
13. Ms. Shikha Agrawal, S.D.J.M., Dhanbad
14. Sri Arpit Srivastava, Judge I/c.-cum-J.M., Dhanbad
15. Ms. Ritwika Singh, J.M.-cum-Addl. Railway J.M., Dhanbad
16. Sri Tabinda Khan, Civil Judge (Jr. Div.), Dhanbad
17. Ms. Swati Vijay Upadhyay, Civil Judge (Jr. Div.)-cum-J.M., Dhanbad
18. Sri Jitendra Ram, S.D.J.M.-cum- Judge I/c., Dumka
19. Sri Abhishek Srivastava, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Judge I/c., Garhwa
20. Sri Ram Kumar Lal Gupta, Addl. Civil Judge (Jr. Div.)-cum-J.M., Garhwa
21. Sri Ranjay Kumar, S.D.J.M., Giridih
22. Sri Pawan Kumar No. II, Civil Judge (Jr. Div.)-cum-J.M., Giridih
23. Sri Shambhu Mahto, J.M.-cum-P.M., J.J. Board, Giridih
24. Sri Arun Kumar Dubey, S.D.J.M.-cum-P.M., J.J. Board, Godda
25. Sri Ravi Kumar Bhaskar, Judicial Magistrate, Godda
26. Sri Uttam Sagar Rana, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c.-cum-P.M., J.J. Board, Gumla
27. Ms. Meenakshi Mishra, S.D.J.M., Hazaribagh
28. Sri Pradeep Kumar, Civil Judge (Jr. Div.)-cum-Judge I/c, Hazaribagh
29. Ms. Shweta Kumari No. II, S.D.J.M.-cum-P.M., J.J. Board, Jamshedpur
30. Smt. Pragya Bajpai, Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur
31. Ms. Angelina John, Judicial Magistrate, Jamshedpur
32. Sri Abhinav, Judge I/c.-cum-J.M., Jamshedpur
33. Ms. Sanjibita Guin, Judicial Magistrate, Jamshedpur
34. Sri Vikram Anand, S.D.J.M.-cum-Judge I/c.-cum-P.M., J.J. Board, Jamtara
35. Sri Ravi Prakash Tiwari, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-P.M., J.J. Board, Khunti
36. Sri Rajeev Kumar Singh, S.D.J.M.-cum-Judge I/c., Koderma
37. Ms. Pooja, Civil Judge (Jr. Div.), Koderma
38. Sri Achhat Srivastava, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c.-cum-P.M., J.J. Board, Latehar

39. Sri Manoj Kumar Indwar, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c.-cum-P.M., J.J. Board, Lohardaga
40. Sri Rakesh Ranjan, S.D.J.M.-cum-Judge I/c.-cum-P.M., J.J. Board, Pakur
41. Sri Rakesh Raushan, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c.-cum-P.M., J.J. Board, Ramgarh
42. Sri Dharmendra Kumar, Railway Judicial Magistrate, Ranchi
43. Ms. Ruchi Dayal, Civil Judge (Jr. Div.)-cum-J.M., Ranchi
44. Sri Kumar Vipul, Civil Judge (Jr. Div.)-cum-J.M., Ranchi
45. Sri Parmanand Upadhyay, S.D.J.M., Ranchi
46. Sri Manish Kumar Singh, Judge I/c.-cum-J.M.-cum-Addl. Civil Judge (Jr. Div.), Ranchi
47. Sri Tarkeshwar Das, Railway Judicial Magistrate, Sahebganj
48. Sri Neeraj Kumar, S.D.J.M., Sahebganj (Rajmahal)
49. Ms. Archana Mishra, Civil Judge (Jr. Div.)-cum-P.M., J.J. Board, Saraikela
50. Sri Alok Kumar, S.D.J.M.-cum-P.M., J.J. Board, Simdega

Sub: - Nomination to attend the "Webinar on Refresher Training Programme for Civil Judge (Jr. Div.) in Criminal Trial with CIS Training" (R-7) scheduled to be held on 26th and 27th June, 2021.

Sir / Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the "Webinar on Refresher Training Programme for Civil Judge (Jr. Div.) in Criminal Trial with CIS Training (R-7) scheduled to be held on 26th and 27th June, 2021.

The topics proposed to be covered are:-

- *Latest Judgment and Directions of Hon'ble Court
- *Arms Act with Rules
- *Forest Act (compoundable offences)
- *N.I. Act
- *PC & PNDT Act (Prohibition of Sex Selection 1994) with Amendment Rules 2012
- *C.L.A.
- *Drugs & Cosmetic Act, 1940
- *Cognizance
- *Process under Section 82 and 83 Cr.P.C.
- *Charge: Forms of Charges, Contents of Charges, Joinder and non-Joinder of Charges, alteration of Charges
- *Recording Statements under Section 313 Cr.P.C. In cases based on Circumstantial evidence documentary evidence and conspiracy cases
- *Financial Fraud Cases
- *Section 311 Cr.P.C.
- *Appreciation of evidence
- *Witness Protection
- *Sentencing
- *Fair Trial
- *Inspection of Courts & Office
- *Judgment writing/model Judgment
- *Role of Subordinate Judiciary in compliance of Section 89 CPC in the light of Afcons Case (for mediation)
- *CIS Training

The protocol of connectivity in the said training is given below:-

- (i) The officers must use their laptops and earphones provided by the e-committee to avoid sound echo.
- (ii) Login time is 10.15 A.M. to 10.30 A.M. Beyond this time, login would not be allowed.
- (iii) Participants are requested to keep themselves logged in even during the break.
- (iv) Participants are requested to keep themselves on mute during the entire session and further use chat box for raising queries.
- (v) Video shall be kept on throughout the sessions except break time. This is mandatory for considering participants participation in the Course.
- (vi) In case of internet connectivity issue or any other issue, the trainee shall join the training programme from Civil Court Conference room.

You are, therefore, directed to attend the aforesaid Webinar on the dates as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid Webinar. No individual request seeking permission to attend the Webinar will be entertained.

The Joining instructions & link to join Webinar shall be sent to you by the Academy subsequently.

Yours sincerely,
Sd/- **Brajesh Kumar Gautam**
Registrar (Administration) I/c.

Memo No. 2122 /Apptt.

Dated, Ranchi, the 11/06/2021

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 364/JAJ dated 11.04.2021 / All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration) I/c.